

Declaration of Assets and Liabilities

Year 2023-24

I, Pritam kumar ., son/daughter/wife of Basudeo singh,

aged45.....years, belonging to, Bihar Legislative Assembly, patna.

service and presently working as Office attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) Kanchan kumari | Dependant-1 Name Samiksha anand | Dependant-2 Name Srijan anand | Dependant-3 Etc. Name |
|---------|---|--|--|------------------------------------|----------------------------------|--------------------------|
| (i) | Cash | 20000/- | 10000/- | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 45000/- Approx in Sbi Bihar vidhan mandal | 5000/- Approx in canera bank, Mithapur 3800/- Approx in Post Office, sachiwalay | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Lic 12000/-yearly Ppf 6000/-yearly in sbi | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | Two wheeler Honda shine | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | 10gram gold jewellery Apporx | 30gram gold jewellery Apporx Silver-400gram | 10gram gold jewellery Apporx | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant t-1 Name | Dependant t-2 Name | Dependant-3 Etc. Name |
|---------|---|--|----------------|--------------------|--------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 2.484 Dismil Mauza-Nath nagar Dist- Bhagalpur | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | Share in ancestral property (till date share is not defined) | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |

Prithvi

| | | | |
|-----|---|---|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | ASSESSMENT YEAR-2023-24 PAN NO.-BXAPK9735J | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

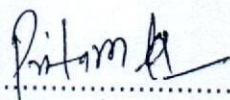
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: PRITAM KUMAR

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly, patna.

Place: PATNA

Date: 09.02.24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.